



**TAMIL NADU
GOVERNMENT GAZETTE
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Part IV—Section 1
Tamil Nadu Bills

**BILL INTRODUCED IN THE LEGISLATIVE ASSEMBLY OF THE
STATE OF TAMIL NADU**

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the Tamil Nadu on 1st September, 2021 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 26 of 2021

A Bill to repeal certain enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:—

1. This Act may be called the Tamil Nadu Repealing Act, 2021. Short title.
2. The enactments specified in the Schedule are hereby repealed. Repeal of certain enactments.
3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.**REPEALS.**

(See section 2)

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
<i>President's Act</i>			
1.	1976	2	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1976.
<i>Central Act</i>			
2.	1858	I	The Tamil Nadu Compulsory Labour Act, 1858.
<i>Tamil Nadu Acts</i>			
3.	1866	II	The Tamil Nadu Cattle Disease Act, 1866.
4.	1953	XIX	The Tamil Nadu Co-operative Societies (Amendment) Act, 1953.
5.	1954	XXVII	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1954.
6.	1958	XX	The Tamil Nadu Weights and Measures (Enforcement) Act, 1958.
7.	1959	14	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1959.
8.	1959	32	The Tamil Nadu Slum Improvement (Acquisition of Land) Amendment Act, 1959.
9.	1960	3	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1960.
10.	1960	8	The Courtallam Township (Validation of Taxes and Library Cess) Act, 1960.
11.	1961	19	The Tamil Nadu Wakf (Supplementary) Act, 1961.
12.	1961	37	The Chennai City Police (Amendment) Act, 1961.
13.	1962	6	The Tamil Nadu Betting Tax (Amendment) Act, 1962.
14.	1963	7	The Tamil Nadu Commercial Crops Markets (Validation of Cess) Act, 1963.
15.	1963	18	The Tamil Nadu District Police (Amendment) Act, 1963.
16.	1964	19	The Tamil Nadu Compulsory Labour (Amendment) Act, 1964.
17.	1964	23	The Tamil Nadu Maternity Benefit (Repeal) Act, 1964.
18.	1964	37	The Tamil Nadu General Sales Tax (Special Provisions) Act, 1964.
19.	1965	7	The Tamil Nadu General Sales Tax (Amendment) Act, 1965.
20.	1965	20	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1965.
21.	1965	21	The Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1965.
22.	1965	27	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1965.
23.	1965	28	The Tamil Nadu Sales of Motor Spirit Taxation (Second Amendment) Act, 1965.
24.	1965	30	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1965.
25.	1965	36	Glanders and Farcy (Tamil Nadu Amendment) Act, 1965.
26.	1966	3	The Tamil Nadu General Sales Tax (Amendment) Act, 1966.
27.	1966	8	The Tamil Nadu Co-operative Societies (Amendment) Act, 1966.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
28.	1966	18	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1966.
29.	1967	5	The Tamil Nadu General Sales Tax (Amendment) Act, 1967.
30.	1967	11	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1967.
31.	1967	18	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1967.
32.	1967	19	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1967.
33.	1968	2	The Tamil Nadu General Sales Tax (Amendment) Act, 1968.
34.	1968	7	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1968.
35.	1968	12	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1968.
36.	1968	17	The Tamil Nadu Co-operative Land Mortgage Banks (Amendment) Act, 1968.
37.	1969	2	The Tamil Nadu General Sales Tax (Amendment) Act, 1969.
38.	1969	3	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1969.
39.	1969	14	The Tamil Nadu Co-operative Land Mortgage Banks (Amendment) Act, 1969.
40.	1969	20	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1969.
41.	1970	2	The Tamil Nadu General Sales Tax (Amendment) Act, 1970.
42.	1970	3	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1970.
43.	1970	4	The Tamil Nadu Co-operative Land Development Banks (Amendment) Act, 1970.
44.	1970	12	The Tamil Nadu Sales of Motor Spirit Taxation (Second Amendment) Act, 1970.
45.	1970	13	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1970.
46.	1970	19	The Tamil Nadu Agricultural Produce Markets (Second Amendment) Act, 1970.
47.	1970	20	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1970.
48.	1970	23	The Tamil Nadu Payment of Salaries (Amendment) Act, 1970.
49.	1970	26	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1970.
50.	1970	27	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1970.
51.	1971	7	The Tamil Nadu General Sales Tax (Amendment) Act, 1971.
52.	1971	13	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1971.
53.	1971	25	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1971.
54.	1971	35	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1971.
55.	1971	44	The Tamil Nadu Betting and Entertainments Tax (Amendment) Act, 1971.
56.	1971	45	The Tamil Nadu Payment of Salaries (Amendment) Act, 1971.
57.	1971	46	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1971.
58.	1971	47	The Tamil Nadu Entertainments Tax (Amendment) Act, 1971.
59.	1972	8	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1972.
60.	1972	9	The Tamil Nadu Betting Tax (Amendment) Act, 1972.
61.	1972	11	The Tamil Nadu General Sales Tax (Amendment) Act, 1972.
62.	1972	19	The Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1972.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
63.	1972	31	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1972.
64.	1973	3	The Tamil Nadu Betting Tax (Second Amendment) Act, 1972.
65.	1973	9	The Tamil Nadu Co-operative Societies (Amendment) Act, 1973.
66.	1973	16	The Tamil Nadu General Sales Tax (Amendment) Act, 1973.
67.	1973	21	The Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1973.
68.	1973	26	The Tamil Nadu Sales of Motor Spirit Taxation and Entertainments Tax (Amendment) Act, 1973.
69.	1973	28	The Tamil Nadu Payment of Salaries (Amendment) Act, 1973.
70.	1973	39	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1973.
71.	1973	40	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1973.
72.	1974	1	The Tamil Nadu Entertainments Tax (Amendment) Act, 1973.
73.	1974	23	The Tamil Nadu General Sales Tax (Amendment) Act, 1974.
74.	1974	24	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1974.
75.	1974	35	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1974.
76.	1974	36	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1974.
77.	1974	37	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1974.
78.	1974	43	The Tamil Nadu Payment of Salaries (Amendment) Act, 1974.
79.	1975	45	The Tamil Nadu Additional Sales Tax and Sales Tax (Surcharge) Amendment Act, 1975.
80.	1981	7	The Tamil Nadu Sales Tax Laws (Amendment and Repeal) Act, 1981.
81.	1986	35	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1986.
82.	1989	21	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1989.
83.	1993	23	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1993.
84.	1996	31	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1996.
85.	1998	23	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1998.
86.	1999	37	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1999.
87.	2001	13	The Tamil Nadu Additional Sales Tax (Amendment) Act, 2001.
88.	2002	23	The Tamil Nadu Additional Sales Tax (Amendment) Act, 2002.
89.	2005	14	The Tamil Nadu Additional Sales Tax (Amendment) Act, 2005.

STATEMENT OF OBJECTS AND REASONS.

The State Law Commission, Tamil Nadu has recommended in its various Reports to repeal certain enactments, as the said enactments have become obsolete and redundant. Further, the Legislative Department, Ministry of Law and Justice, Government of India has requested to examine and take necessary action for repeal of, among others, the Tamil Nadu Compulsory Labour Act, 1858 (Central Act I of 1858). The Government considered the said recommendations of the State Law Commission and the request of the Government of India and have decided to repeal the obsolete and redundant laws.

2. The Bill seeks to give effect to the above decision.

S. REGUPATHY,
Minister for Law.

Chennai-600 009,
1st September 2021.

K. SRINIVASAN,
Secretary.

